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## (2008) 06 J&K CK 0039

## Jammu & Kashmir High Court (Srinagar Bench)

Case No: None

Zareena Bano and Connected

Matters

**APPELLANT** 

Vs

State and Others RESPONDENT

Date of Decision: June 6, 2008

**Acts Referred:** 

• Constitution of India, 1950 - Article 311

• Jammu and Kashmir Civil Service Regulations, 1956 - Article 226(2)

Citation: (2008) 3 JKJ 106

Hon'ble Judges: Bashir A. Kirmani, J

Bench: Single Bench

**Judgement**